

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 1081
(ANSWERED ON 13.02.2025)

STEPS TO UPHOLD THE SANCTITY OF CIVIL SERVICES EXAMINATION

1081. SHRI JAGGESH:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that Government is planning to make changes in Civil Services Examination Rules in the aftermath of fake certificate controversies;
- (b) whether online submission of certificates and documents has been made mandatory at the preliminary stage of the examination itself;
- (c) whether the failure to provide the required information/documents along with the registration and online application form will entail cancellation of candidature for the examination; and
- (d) if so, the details thereof and the other steps taken by Government to uphold the sanctity of Civil Services Examination conducted by UPSC?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (d): The Civil Services Examination (CSE) is conducted by the Union Public Service Commission (UPSC) annually in accordance with the CSE Rules notified by the Department of Personnel & Training for a particular CSE.

A new module of Registration and Online Application form replacing the Detailed Application Form (DAF)-I and DAF-II has been introduced by UPSC in CSE-2025. The primary objective for implementing this module is to enhance convenience for the candidates, streamline the application process and optimise the examination cycle.

Rule 13(1) and 28 of the CSE Rules-2025, as notified by this Department on 22nd January 2025, inter-alia, provide that:

“13. (1) A candidate who is willing to apply for Civil Services Examination shall be required to apply on-line and submit the requisite information and supporting documents towards various claims, such as date of birth, category [viz. SC/ST/OBC/ EWS/PwBD/Ex-Servicemen], educational qualification and Service preference etc. as may be sought by the Commission along with the Online Application Form..... The failure to provide the required information/documents along with the Registration and Online Application Form will entail cancellation of candidature for the examination.

28. *Candidates seeking reservation/relaxation benefits available for SC/ST/OBC/EWS/PwBD/ Ex-servicemen must ensure that they are entitled to such reservation/relaxation as per eligibility prescribed in the Rules/Notice. They should also be in possession of all the requisite certificates in the prescribed format in support of their claim as stipulated in the Rules/Notice for such benefits by the closing date of the Online Application Form for Civil Services Examination-2025.”*
